

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**  
**IA NO. 424 OF 2019 IN APPEAL NO. 89 OF 2019 &**  
**IA NO. 442 OF 2019 IN APPEAL NO. 103 OF 2019 &**  
**& IA NOS. 1691 & 1740 OF 2019**

**Dated : 3<sup>rd</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s. Bhadreshwar Vidyut Private Limited** .... **Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Anr.** .... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Hemant Singh  
Mr. Tushar Srivastava  
Mr. Soumya Singh

Counsel for the Respondent (s) : Mr. Sudhanshu S. Choudhari  
Mr. Yogesh S. Kolte

Mr. Anup Jain  
Mr. Ashish Singh  
Ms. S. Rama R2

**ORDER**

Rejoinder, if any, shall be filed within two weeks.

List the IA for hearing on **22.10.2019.**

**(Ravindra Kumar Verma)**  
**Technical Member**

*mk/pk*

**(Justice Manjula Chellur)**  
**Chairperson**